

From,

Registrar (Judicial)(Services),
High Court of Judicature
at Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 354/Admin. (Services)/2019

Dated: July 29, 2019

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter No. IIPA-Trag./ JTRI-1363 dated July 20th, 2019 on the above mentioned subject, I have been directed to inform you that Hon'ble Court has been pleased to approve the schedule of Management Development Programme /Capacity Building Programme scheduled from 05.08.2019 to 09.08.2019, 19.08.2019 to 23.08.2019 and 26.08.2019 to 30.08.2019 at Indian Institute of Public Administration(IIPA), New Delhi.

I am, further to inform you that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed list 'A' for the training scheduled from 05.08.2019 to 09.08.2019, list 'B' for the training scheduled from 23.08.2019 to 26.08.2019 and list 'C' for the training program scheduled from 26.08.2019 to 30.08.2019 at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

sd/-
Registrar (Judicial) (Services)

No. 354 (i)/Admin. (Services)/2019

Dated: July 29, 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. Registrar, Indian Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
4. Smt. Kumud Pal, Special Secretary and Addl. L.R. (Legislative), Govt. of U.P.
5. Ashwani Kumar Dubey, Special Secretary & Addl. I.R. (Legal Cell), Advocate General Office
6. Ajay Vikram Singh, Chief Law Officer, U.P. Pollution Control Board
7. OSD (Judicial) (Computer), High Court, Allahabad.

Enclosure: As above

sd/-
Assistant Registrar (Services)

LIST-A**Special Training Programme on Management For Judicial Officers****Duration: 05.08.2019 to 09.08.2019**

Sl. No	I.D.	Batch	DOB	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5766	1990	01.11.1962	KRIPA SHANKAR SHARMA	Spl. J. (SC/ST, Pev.of Atroci Act)	Kasganj
2.	5767	1990	01.11.1966	SANJAY KUMAR-II	Addl. District & Sessions Judge	Rampur
3.	2018	DHJS-2012	11.03.1970	SANJEEV KUMAR TYAGI	Addl. District & Sessions Judge	Moradabad
4.	5768	1990	13.01.1965	BRIJENDRA KUMAR TYAGI	Spl. Judge (E.C. Act)	Jaunpur
5.	5769	1990	24.06.1966	SHAILESH KUMAR TIWARI	Principal Judge, Family Court	Amroha
6.	5774	1990	01.07.1962	SURENDRA PRASAD YADAV	Spl. Judge (E.C. Act)	Sitapur
7.	5827	1990	02.07.1960	AVINASH NARAIN PANDEY	Spl. Judge (Anti Corruption)	Varanasi
8.	2020	DHJS-2012	01.02.1974	RAJIV KAMAL PANDEY	Addl. District & Sessions Judge	Varanasi
9.	5772	1990	07.01.1966	HIMANSHU BHATNAGAR	Addl. District & Sessions Judge	Muzaffar Nagar
10.	5771	1990	01.07.1964	SURENDRA NATH TRIPATHI	A.D.J. (FTC)	Azamgarh
11.	5775	1990	01.07.1966	MITTAR PAL SINGH	Addl. District & Sessions Judge	Moradabad
12.	1624	2006	18.07.1975	NEERAJ KUMAR GARG	Addl. Chief Judicial Magistrate	Bulandshahar- Khurja
13.	1625	2006	02.07.1980	PRAKASH CHANDRA SHUKLA	Addl. Chief Judicial Magistrate	Jaunpur
14.	1626	2006	01.01.1980	DURGESH	Civil Judge (Senior Div.)	Ghazipur
15.	1751	2006	05.07.1977	ALOK SHARMA	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
16.	1546	2006	02.09.1980	ALOK KUMAR SRIVASTAVA	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
17.	1549	2006	15.01.1980	VINAY SINGH	A.C.J.M. (Railway)	Lucknow
18.	1548	2006	08.06.1985	SMT. SHRADDHA TIWARI	Chief Judicial Magistrate	Faizabad
19.	1550	2006	01.07.1983	TRIPURARI MISHRA	Civil Judge (Senior Div.)	Chandauli
20.	1551	2006	01.01.1983	VARUN MOHIT NIGAM	Civil Judge (Senior Div.)	Faizabad
21.	1552	2006	07.07.1974	HIMANSHU DAYAL SRIVASTAVA	Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
22.	1553	2006	06.08.1976	HEMENDRA KUMAR SINGH	Secretary, District Legal Services Authority	Lakhimpur Kheri
23.	2346	2015	20.10.1986	SUSHRI NASEHA WASEEM	Judicial Magistrate	Deoria
24.	2328	2015	06.11.1985	SMT. PALLAVI SINGH	Civil Judge (Junior Div.)	Allahabad
25.	2358	2015	01.05.1987	SANDEEP SINGH	Civil Judge (Junior Div.)	Jalaun at Orai
26.	2385	2015	08.10.1978	SMT. SUREKHA	Civil Judge (Junior Div.)	Bulandshahar
27.	2384	2015	29.03.1991	NEERAJ GOND	Addl. Civil Judge (Junior Div.)	Deoria
28.	2309	2015	06.12.1975	VINEETA SINGH	Civil Judge (Junior Div.)	Firozabad- Shikohabad
29.	2382	2015	15.11.1984	SHAILENDRA NATH	Civil Judge (Junior Div.)	Hamirpur- Rath
30.	2287	2015	15.10.1989	AKASH VERMA	Civil Judge (Junior Div.)	Hardoi
31.	2370	2015	01.07.1978	ARUN KRANTI YASHODAS	Judicial Magistrate	Hardoi
32.	2386	2015	21.09.1985	VIKASH KUMAR SINGH	Civil Judge (Junior Div.)	Jhansi- Garotha
33.	2375	2015	25.08.1981	SHRUTI VERMA	Civil Judge (Junior Div.)	Kaushambi
34.	2387	2015	21.11.1985	SMT. ANURADHA SHUKLA	Spl.Judl.Magistrate(Air& Water Pol)	Lucknow
35.	6179	2003	15.09.1979	SANDEEP GUPTA	Addl. District & Sessions Judge	Lucknow
36.	6236	2003	16.09.1977	SMT. ALPANA SHUKLA	Spl. J, Spl C.No 7 (Pre.Cor. Act)	Lucknow
37.	1752	2006	03.03.1979	RAJANEESH KUMAR MISHRA	Secretary, District Legal Services Authority	Lucknow
38.	1756	2006	20.07.1977	SMT. ANJU KANAUJIA	Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
39.	2313	2015	30.06.1985	SMT. CHHAVI KUMARI	Civil Judge (Junior Div.)	Gorakhpur
40.	2066	2013	02.07.1980	NITIN KUMAR	A.C.J.M. (Railway)	Gorakhpur

LIST-B**Special Training Programme on Management For Judicial Officers****Duration: 19.08.2019 to 23.08.2019**

Sl. No	I.D.	Batch	DOB	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5776	1990	13.01.1967	RAM KUSHAL	Addl. District & Sessions Judge	Sitapur
2.	2021	DHJS-2012	02.09.1973	AJAY KUMAR SRIVASTAVA	A.D.J. (FTC)	Kannauj
3.	5777	1990	19.02.1967	RAM PYARE	Addl. District & Sessions Judge	Gonda
4.	5778	1990	14.06.1967	SATYA PRAKASH	Spl. Judge (E.C. Act)	Faizabad
5.	2022	DHJS-2012	11.09.1971	RUPESH RANJAN	Addl. District & Sessions Judge	Sitapur
6.	5779	1990	31.08.1966	PRADIP SINGH	Judge, Spl Court, CBI Court No. 2	Lucknow
7.	5780	1990	27.05.1964	ANGAD PRASAD-I	Spl. Judge (E.C. Act)	Budaun
8.	5782	1990	25.01.1962	SMT. KUMUD PAL	Spl. Secy. & Addl.L.R.(Legislative), Government of U.P.	Lucknow
9.	2023	DHJS-2012	15.02.1970	SANJAY KUMAR YADAV-III	Addl. District & Sessions Judge	Aligarh
10.	5787	1990	23.04.1967	SMT. ANUPAMA GOPAL NIGAM	Spl. J. (SC/ST, Pev.of Atroci Act)	Barabanki
11.	2024	DHJS-2012	10.10.1977	ASHISH JAIN	Addl. District & Sessions Judge	Hathras
12.	1554	2006	01.03.1978	SATYAJEET PATHAK	Chief Judicial Magistrate	Kannauj
13.	1681	2006	05.01.1974	RAHUL DUBEY	Addl. Chief Judicial Magistrate	Gorakhpur
14.	1629	2006	02.09.1979	LOKESH KUMAR	Chief Judicial Magistrate	Deoria
15.	1555	2006	25.06.1976	INDRA JEET SINGH-I	Civil Judge (Senior Div.)	Allahabad
16.	1556	2006	25.01.1977	ALOK DUBEY	A.C.J.M. (Railway)	Ghaziabad
17.	1557	2006	26.06.1979	SUSHRI POONAM TRIVEDI	Civil Judge (Senior Div.)	Unnao
18.	1706	2006	13.02.1979	SUSHRI LOVEY YADAV	Addl. Chief Judicial Magistrate	Bulandshahar
19.	1558	2006	08.07.1984	ROHIT AGRAWAL	Civil Judge (Senior Div.)	Hapur
20.	1682	2006	07.07.1978	AWANISH GAUTAM	Addl. Chief Judicial Magistrate	Mainpuri
21.	1707	2006	23.06.1979	SMT. EKTA VERMA	Addl. Chief Judicial Magistrate	Barabanki
22.	1559	2006	03.03.1975	KAMAL KANT SRIVASTAVA	Secretary, District Legal Services Authority	Fatehpur
23.	2275	2015	06.11.1981	ANUPAM DUBEY	Judicial Magistrate	Azamgarh
24.	2497	2016	15.12.1993	TARUN KUMAR AGRAWAL	Judicial Magistrate	Agra
25.	2603	2016	08.08.1991	SUSHRI ANUKRITI SANT	Civil Judge (Junior Div.)	Agra
26.	2451	2016	20.07.1987	SUSHRI ZEBA RAUF	Addl. Civil Judge (Junior Div.)	Muzaffar Nagar
27.	2581	2016	01.07.1990	ANAND KUMAR	Civil Judge (Junior Div.)	Allahabad
28.	2532	2016	08.12.1989	AMIT KUMAR SINGH	Addl. Civil Judge (Junior Div.)	Allahabad
29.	2545	2016	01.07.1991	SUSHRI DIVYA SINGH	Judicial Magistrate	Allahabad
30.	2484	2016	13.12.1992	SHIVARTH KHARE	Addl. Civil Judge (Junior Div.)	Allahabad
31.	2417	2016	24.10.1993	SUSHRI SWARAANGI SHUKLA	Judicial Magistrate	Allahabad
32.	2520	2016	07.07.1987	AJAY KUMAR MISHRA	Civil Judge (Junior Div.)	Ambedkar N. at Akbarpur
33.	2551	2016	31.10.1987	SUSHRI PREETI GIRI	Civil Judge (Junior Div.)	Amroha
34.	2633	2016	05.01.1993	SUSHRI NIKITA GOUR	Civil Judge (Junior Div.)	Azamgarh
35.	6182	2003	21.02.1971	SHAILENDRA NIGAM	Addl. Principal Judge, Family Court	Fatehpur
36.	6338	2003	02.10.1975	SMT. PARUL SRIVASTAVA	Chief Judicial Magistrate	Fatehpur
37.	1630	2006	23.02.1978	MANOJ UPADHYAYA	Civil Judge (Senior Div.)	Rai Bareli
38.	1792	2006	23.01.1980	SMT. RICHA UPADHYAY	Addl. Civil Judge (Sr.Div.)/ACJM.	Rai Bareli
39.	2312	2015	01.09.1979	NARENDRA KUMAR	Civil Judge (Junior Div.)	Bijnor
40.	2329	2015	20.09.1987	SMT. ANKITA DHAMA	Addl. Civil Judge (Junior Div.)	Bijnor

LIST-C

Special Training Programme on Management For Judicial Officers

Duration: 26.08.2019 To 30.08.2019

Sl. No	I.D.	Batch	DOB	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5790	1990	01.01.1961	SATYA VIR SINGH YADAV	Addl. District & Sessions Judge	Agra
2.	5791	1990	13.03.1965	PRAMOD KUMAR-II	Principal Judge, Family Court	Shahjahanpur
3.	2025	DHJS-2012	15.05.1975	BADRI VISHAL PANDEY	Addl. District & Sessions Judge	Allahabad
4.	5794	1990	05.10.1967	DEV RAJ PRASAD SINGH	Addl. District & Sessions Judge	Budaun
5.	5795	1990	02.04.1967	ASHWANI KUMAR DUBEY	Spl. Sec. & Addl. I.R.(Legal Cell),Advocate General Office	Allahabad
6.	2026	DHJS-2012	05.05.1975	VIVEK TRIPATHI	Addl. District & Sessions Judge	Etawah
7.	5797	1990	01.07.1963	RAJ KUMAR BANSAL	Spl. J. (SC/ST, Pev.of Atroci Act)	Bijnor
8.	2027	DHJS-2012	22.03.1973	RAJEEV KUMAR-III	Addl. District & Sessions Judge	Bulandshahar
9.	5798	1990	15.12.1965	DHRUVA KUMAR TIWARI	Principal Judge, Family Court	Siddharth Nagar
10.	5799	1990	21.07.1963	RAJ BAHADUR SINGH MAURYA	Principal Judge, Family Court	Auraiya
11.	5800	1990	11.05.1963	JAGDISH KUMAR	Spl. J. (SC/ST, Pev.of Atroci Act)	Lalitpur
12.	1631	2006	30.06.1974	SUSHRI POONAM SINGH-I	Addl. Civil Judge (Sr.Div.)/ACJM.	Sultanpur
13.	1683	2006	12.10.1978	SMT. VINEETA VIMAL	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
14.	1560	2006	02.04.1979	AJAY VIKRAM SINGH	Chief Law Officer, U.P. Pollution Control Board	Lucknow
15.	1684	2006	12.09.1971	KAILASH KUMAR	Addl. Civil Judge (Sr.Div.)/ACJM.	Amroha
16.	1740	2006	10.12.1979	ABHISHEK KUMAR CHATURVEDI	Chief Judicial Magistrate	Ramabai Nagar
17.	1564	2006	13.01.1983	GYAN PRAKASH TIWARI-II	Addl. Chief Judicial Magistrate	Faizabad
18.	1686	2006	15.07.1977	AVANISH KUMAR PANDEY	Special C.J.M.	Varanasi
19.	1634	2006	01.07.1975	PRABHAT KUMAR YADAV	Addl. Chief Judicial Magistrate	Varanasi
20.	1565	2006	21.11.1976	RAJESH KUMAR MISHRA	Addl. Civil Judge (Sr.Div.)/ACJM.	Lakhimpur Kheri
21.	1635	2006	21.09.1975	YOGESH KUMAR-III	Chief Judicial Magistrate	Kaushambi
22.	1708	2006	11.09.1974	SMT. MADHU DOGRA	Secretary, District Legal Services Authority	Pratapgarh
23.	2616	2016	11.04.1990	MANISH KUMAR	Addl. Civil Judge (Junior Div.)	Azamgarh
24.	2467	2016	24.09.1989	SHAILJA MISHRA	Addl. Civil Judge (Junior Div.)	Azamgarh
25.	2587	2016	05.07.1989	NAMITESH GUPTA	Addl. Civil Judge (Junior Div.)	Bahraich
26.	2477	2016	02.10.1983	PURUSHOTTAM AWASTHI	Civil Judge (Junior Div.)	Bahraich- Kaisarganj
27.	2547	2016	23.07.1993	AVIRAL SINGH	Addl. Civil Judge (Junior Div.)	Bahraich
28.	2576	2016	01.03.1988	RAHUL ANAND	Addl. Civil Judge (Junior Div.)	Ballia
29.	2566	2016	11.12.1990	VIVEK CHAUDHARY	Civil Judge (Junior Div.)	Basti
30.	2583	2016	15.12.1987	NAPENDRA KUMAR	Civil Judge (Junior Div.)	Bijnor
31.	2586	2016	28.10.1988	SUSHRI ANCHAL ADHANA	Judicial Magistrate	Budaun
32.	2479	2016	29.11.1992	SMT. NUTAN CHAUHAN	Judicial Magistrate	Budaun
33.	2540	2016	09.07.1993	SUSHRI RASHI TOMAR	Civil Judge (Junior Div.)	Bulandshahar
34.	2501	2016	15.11.1990	SUSHRI MEGHA AGGARWAL	Civil Judge (Junior Div.)	Bulandshahar
35.	6319	2003	15.06.1977	SMT. SHABIH ZEHRRA	A.D.J. (FTC)	Mau
36.	1739	2006	05.11.1980	ASIF IQBAL RIZVI	Secretary, District Legal Services Authority	Mau
37.	6211	2003	24.01.1975	ASHISH VARMA	Addl. Principal Judge, Family Court	Allahabad
38.	6316	2003	24.10.1976	SMT. NEHA ANAND	A.D.J. (FTC)	Allahabad
39.	2318	2015	10.07.1987	SURYABHAN KUMAR VERMA	Judicial Magistrate	Aligarh
40.	2343	2015	04.12.1986	SMT. ANITA SINGH	Civil Judge (Junior Div.)	Aligarh